Regarding revised schedule to conduct census of the country-Laid

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): I wish to raise an urgent matter regarding the delay of the 2021 census, which has traditionally been conducted every decade for the past 100 years. The COVID-19 pandemic has disrupted this schedule, and it is imperative for the Government to declare about the revised schedule to prepare and plan effectively to conduct the census along with estimation of the budget for the purpose. Transparency in this regard is crucial for public trust. In light of the Supreme Court's directions on Dalit reservations and the Rohini Committee?s recommendations for OBCs, it is vital to collect caste-based data to ensure fair implementation of reservation policies. We seek not just explanations but concrete assurances from the Government. Timely action and clarity on these issues are essential for upholding democratic principles and ensuring equitable policy implementation.